

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A. No. 61/301/2021

This the 07th April, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

Zaffar Iqbal Manhas Aged 48 years Son of Nazir Ahmed
R/o Ghambir Mughallan, Manjakote Rajouri.

.....Applicant

(Advocate: Mr. Mohsin Bhat)

Versus

1. Union Territory of Jammu & Kashmir, Through Secretary, Jal Shakti Department, Civil Secretariat, Jammu. 180001
2. Chief Engineer, PHE Department, Jammu. 180001
3. Director, Rural Development Department, Jammu. 180001.
4. Assistant Commissioner (Dev.) Rural Engineering Wing, Rajouri. 185131
5. Block Development Officer, Block Dongi District Rajouri 185131

.....Respondents

(Advocate: Mr. Rajesh Thapa, D.A.G.)

:: 2 ::

ORDER [ORAL]

HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)

Learned counsel for the applicant submits that the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly.



(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS